

By e-mail/ special messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/ 4213 /A

From :- Smti K. Newar,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Utpal Prasad,
District & Sessions Judge
Karimganj.

Dated Guwahati, the 16th July, 2018.

Sub:- Commuted Leave.

Ref:- Your letter No. JKD/P/2018/1562 dated 27.06.2018.

Sir,

With reference to the above, I am directed to inform you that your prayer for 05 (five) days Commuted leave w.e.f. 21.06.2018 to 25.06.2018 has been granted/~~rejected~~. Further, the 2 (two) days Casual Leave on 21.06.2018 and 22.06.2018, that was granted to you vide this Registr's letter No.HC.VII-08/2017/3633/A dtd. 26.06.2018 is hereby cancelled.

The Addl. District & Sessions Judge FTC, Karimganj, will remain in – charge of your Court and Office during your absence on leave.


JT. REGISTRAR (VIGILANCE)

Pd